

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: BIL Infratech Limited Date of Commencement of Liquidation: 10-02-2023; List of Stakeholders as on Date: 08-05-2023; Name of IP: Mr. Subodh Kumar Agrawal; Process Number: 1; Last 5 digit of registration number: 10183

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	2	736844458.75	2	642756146.12	0	94088312.63	0	Annexure 3
4	Unsecured financial creditors	0	00	0	0	00	0	0	NA
5	Operational creditors (Workmen)	0	00	0	0	0	00	0	NA
6	Operational creditors (Employees)	126	45777208.19	123	33747938.97	0	12029269.22	0	Annexure 6
7	Operational creditors (Government Dues)	6	471520964.00	3	1851619.00	0	469669345.00	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	223	990327761.70	212	29,39,57,359.87	0	696370401.83	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	36000000.00	1	36000000.00				Annexure 9
Total		358	2280470392.64000 03	341	714355704.09	0	1272157328.68	0	